

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 1/58-59/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company:

Kamlesh K. Shah

V/s.

Atul Ltd. & Ors.

Section of the Companies Act:

Section 58-59 of the Companies Act, 2013

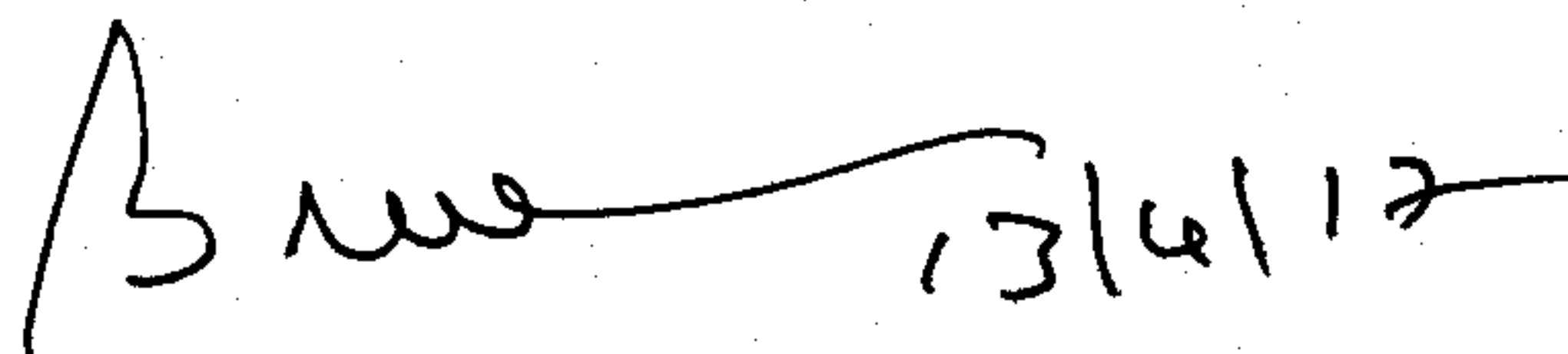
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Pankaj K. Modi	Advocate	On behalf of the Company	P.K. Modi
2.	Rishi Malik	Advocate	Atul Ltd. Appellant	

**ORDER**

Learned Advocate Mr. Rishi Malik present for Appellant. Learned Advocate Mr. Pankaj Modi present for Respondent.

Heard both sides.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13<sup>th</sup> day of April, 2017.